

an atmosphere is created in the country where no officer of an individual State or of the Central Government can ever abuse the power especially because the person belongs to a particular political group or political party. Also, the action of that group or party or the individual behaviour of those members of the party should be on such lines that they can never be suspected on misunderstood by anyone. If such an atmosphere is created, a person is never misunderstood by anyone. If that spirit of support to the Government during this emergency is there, I would request that the present Defence of India Bill be accepted unanimously.

Shri Harish Chandra Mathur (Jalore): Mr. Deputy-Speaker, Sir, I am no student of philosophy and I would not go into it but as to whether Gandhiji's humanism and anything to do with our present state of affairs or it is Mao's brutalism which is responsible for this state of affairs is not understandable. So far as I know, Gandhiji's humanism had nothing but chivalry and courage behind it and it would be only a defamation of Gandhiji's humanism to say that it has anything to do with our present reverses or such a farne of mind.

Sir, it is evident that though our military personnel were not fighting their own nation's cause, even when they were sent abroad, they had brought honour for their chivalry. I, particularly, coming from Rajasthan as I do, have before me such heroic deeds of Rajputana infantry, of Rajasthan's militia, which have earned a name in the world's militarism, and they were always acclaimed like that. So, let us not have any such frame of mind or mentality, that it is because of our national character or it is because of our attitudes in life that we are in the present state of affairs.

Mr. Deputy-Speaker: We have to take up the next item. The hon. Member can continue on the next day.

14.30 hrs.

BUSINESS OF THE HOUSE

Dr. L. M. Singhvi (Jodhpur): May we know, Sir, if the allocation of time for this Bill, the Defence of India Bill, has been increased and, if so, to how much?

Mr. Deputy-Speaker: It has been increased from seven to ten hours.

Now, we shall take up Private Members' Resolutions. We have to fix time for these resolutions. For the first resolution, by Shri Surendranath Dwivedy, shall we have one hour?

Shri S. M. Banerjee (Kanpur): That is too short. The first resolution is a very important one.

Mr. Deputy-Speaker: An hour and a half?

Shri S. M. Banerjee: Two hours, Sir.

Some Hon. Members: Two hours.

Mr. Deputy-Speaker: All right, two hours.

Then, for the next resolution, by Shri Yashpal Singh, the time will be one hour.

Some Hon. Members: Yes.

Mr. Deputy-Speaker: I do not think we will take more resolutions than that. Now, Shri Surendranath Dwivedy.

14.31 hrs.

RESOLUTION RE: ECONOMY DURING EMERGENCY

Shri Surendranath Dwivedy (Kendrapara): Sir, I beg to move:

"This House is of opinion that with a view to effect economy and also for efficient function of